

¹Form No.9A

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION /
IN IT'S COMMERCIAL DIVISION / COMMERCIAL APPELLATE DIVISION**

----- of ----- Plaintiff

Against

----- of ----- Defendant

To,
(Name, description and place of residence of Defendant)

Whereas Plaintiff above named has instituted a suit relating to a commercial dispute against you and you are hereby summoned to file a written statement within 30 days of the service of the present summons and in case you fail to file the written statement within the said period of 30 days, you shall be allowed to file the written statement on such other day, as may be specified by the Court, for reasons to be recorded in writing and on payment of such costs as the Court deems fit, but which shall not be later than 120 days from the date of service of summons. On expiry of one hundred and twenty days from the date of service of summons, you shall forfeit the right to file the written statement and the Court shall not allow the written statement to be taken on record.

Take notice that, in default the Suit may be taken up for a decree or order against you for want of Written Statement.

Witness Shri
at Bombay aforesaid, this _____ day of _____ 20__

Chief Justice

for Prothonotary and Senior Master

Sealer

The _____ day of _____ 20__

You are hereby informed that the legal services from the State legal Services Authorities, High Court Legal Services Committees, District Legal Services Authorities and Taluka Legal Services Committees as per eligibility criteria are available to you, and in case, you are eligible and desire to avail the free legal services, you may contact any of the above Legal Services Authorities / Committees.

Advocate for Plaintiffs,

N.B.- A copy of the plaint alongwith all annexures thereto, certified as true copy by Advocate for Plaintiff, is enclosed herewith.

Note : Note : Next date in this suit is/..../20... .

Please check the status and next/further date of this suit on the official website of the High Court- <https://bombayhighcourt.nic.in/>